

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**STARRED QUESTION NO. \*42  
TO BE ANSWERED ON 06.02.2018**

**WELFARE SCHEMES FOR SCs**

**\*42. DR. KULAMANI SAMAL:  
SHRI GODSE HEMANT TUKARAM:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the details of proposals received from the States/Union Territories for implementation of various schemes for the welfare and the development of Scheduled Castes (SCs) and the funds allocated/ sanctioned during each of the last three years and the current year, scheme-wise and State/UT-wise;
- (b) the funds actually spent/ utilized by these States/UTs for the purpose during the said period, scheme-wise and State/UT-wise;
- (c) whether any complaint of misutilisation of funds meant for the welfare and the development of SCs by the State Governments and UT Administrations has been received during the said period;
- (d) if so, the details thereof and the action taken by the Union Government thereon, State/UT-wise; and
- (e) the steps taken/proposed to be taken by the Union Government for proper utilization of the funds under the various schemes?

**ANSWER**

**MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI THAAWARCHAND GEHLOT)**

(a) to (e): A Statement is laid on the Table of the House.

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**Statement in answer to parts (a ) to (e) of the Lok Sabha Starred Question No. 42 for 6.02.2018 by Dr. Kulamani Samal and Shri Godse Hemant Tukaram regarding Welfare Schemes for SCs.**

(a) & (b) Ministry of Social Justice & Empowerment releases funds to States/UTs under the following centrally sponsored/Central Sector Schemes for Welfare and Development of Scheduled Castes (SC);

- (i) Pre-Matric Scholarship to SC Students studying in classes IX and X.
- (ii) Post- Matric Scholarship to SC students
- (iii) Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act 1989
- (iv) Pradhan Mantri Aadarsh Gram Yojna (PMAGY)
- (v) Upgradation of Merit for SC students
- (vi) Babu Jagjivan Ram Chhatravas Yojna (BJRCY)
- (vii) Special Central Assistance to Scheduled Castes Sub-Plan (SCA to SCSP)
- (viii) State Scheduled Castes Development Corporations

Central Government releases funds to the States/UTs after receipt of complete proposals, utilization certificate and other necessary reports as per the extant guidelines of the scheme subject to availability of funds. The funds are utilized by the States for the intended purpose as per the scheme guidelines. Central Assistance released to the States/UTs is fully utilized by them. In case, if any amount remains unspent at the end of year, the same is adjusted during the subsequent release of funds. The Scheme wise/State wise details of the demand of funds by States and Funds released are enclosed at Annexure I-VIII.

(c) to (e) Complaints/representations have been received with regard to mis-utilization of funds under Scholarship Scheme for SC students and the same

were immediately forwarded to the concerned State Government/ UT Administration, being implementing agency for remedial action. The details of the major complaints regarding misutilisation of funds under Post Matric Scholarship Scheme (PMS-SC) during the last three years and the current year state-wise is at Annexure IX. States/UTs have also been advised to ensure the following:

- (i) Direct Benefit Transfer to accounts of beneficiaries.
- (ii) Every student should be given Aadhaar based unique ID in order to eliminate possibilities of duplication and false claims.
- (iii) All States/UTs availing of Central assistance from Government of India under Post-Matric Scholarship Scheme will migrate to online-processing of disbursement of scholarships.
- (iv) Regional conferences were held during 2017-2018 with the State Governments in Chandigarh, Ranchi, Ahmedabad and Chennai respectively to review implementation of all schemes and monitoring of utilizations of funds.
- (v) The schemes are being evaluated by third party evaluators to assess their impact and implementation.

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## Annexure-I

Annexure referred in reply to part (a) to (e) of Lok Sabha Starred Question no. 42 for  
06.02.2018

Details of Central Assistance (CA) released to States/UTs during the last three years under  
Pre-Matric Scholarship Scheme for SC students

(Rs. in lakh)

S.No	States/ UTs	CA Released 2014-15	CA Released 2015-16	CA Released 2016-17	CA Released 2017-18 (As on 31-1- 2018)
1	Andhra Pradesh	1554.35	4335.37	1798.74	0
2	Assam	673.01	0	0.00	0
3	Bihar	3127.82	10223.33	0.00	0
4	Chandigarh	32.22	42.00	46.75	1.82
5	Chhattisgarh	1237.62	4662.14	2496.29	0
6	D&N Haveli	0	0.65	0.00	0
7	Daman & Diu	1.67	2.65	0.00	2.68
8	Delhi	0	0.9	0.00	0
9	Gujarat	1200	1600.00	2100.12	0
10	Haryana	0	3279.66	0.00	1500.00
11	Himachal Pradesh	0	531.13	363.80	0
12	Jammu & Kashmir	86.25	0	129.83	0
13	Karnataka	3826.44	0	5819.59	0
14	Kerala	1159.33	1731.06	1654.25	0
15	Madhya Pradesh	8022.55	4300.00	13352.88	0
16	Maharashtra	5977.37	0	0.00	0
17	Manipur	28.13	32.49	0.00	38.92
18	Meghalaya	3.62	0	0.00	0
19	Odisha	5135.24	5440.43	3140.88	0
20	Punjab	2869.66	4862.00	2821.02	1843.00
21	Puducherry	0	0	0	196.53
22	Rajasthan	4922.9	345.55	2101.16	0
23	Sikkim	0	5.22	0.00	5.74
24	Tamil Nadu	2323.68	10297.44	7382.39	0
25	Tripura	302.13	199.10	205.48	0
26	Uttarakhand	1626.69	579.19	0.00	0
27	West Bengal	7292.66	0	7201.58	0
	<b>Total</b>	<b>51403.34</b>	<b>52470.31</b>	<b>50614.76</b>	<b>3588.69</b>

Note: All releases have been made as per due demand received from the State Government/UT Administration.

## Annexure-II

Annexure referred in reply to part (a) to (e) of Lok Sabha Starred Question no. 42 for  
06.02.2018

Details of Central Assistance (CA) demanded by States/UTs and CA released under Post Matric Scholarship for SC students during the last three years and current year (as on 31.01.2018)

(Rs. in lakh)

S.N O	State/UTs	2014-15		2015-16		2016-17		2017-18	
		CA demanded	CA Released	CA demanded	CA Released	CA demanded	CA Released	CA demanded #	CA Released
1	Andhra Pradesh	18088.77	9300.00	21848.82	13341.00	23800.57	14398.00	30397.00	24052.10
2	Assam	2000.54	683.28	2450.00	810.00	2450.00	1690.00	-	0
3	Bihar	11534.00	3000.00	10834.68	7476.00	--	4081.00*	-	0
4	Chandigarh	300.00	275.00	551.19	0.00	--	0.00	-	145.96*
5	Chhattisgarh	2609.00	1100.00	2728.13	628.00	3061.55	190.00	2963.00	1434.77
6	Daman & Diu	19.00	20.31	26.78	0.00	--	0.00	--	0
7	Delhi	830.00	1700.00	--	0.00	--	473.76*	--	0
8	Goa	29.00	7.00	44.70	14.00	62.55	0.00	62.55	14.99
9	Gujarat	10575.00	3900.00	15271.36	5964.00	--	5244.00*	--	14339.54*
10	Haryana	16434.00	2700.00	8455.00	6867.00	5645.34	10735.00	11299.49	0
11	Himachal Pradesh	3965.00	1600.00	7000.00	2700.00	10100.00	2400.00	--	7425.00*
12	Jammu & Kashmir	369.00	298.00	765.43	91.00	848.39	202.00	560.66	290.76
13	Jharkhand	2235.00	900.00	2551.73	911.00	--	2071.00*	--	892.95*
14	Karnataka	8149.00	2400.00	15381.57	3840.00	17076.04	3300.00	18076.68	26465.98
15	Kerala	7577.00	4200.00	8734.00	1647.00	7138.56	4267.20	6373.53	1608.40
16	Madhya Pradesh	12640.00	6350.00	11624.15	10300.00	11604.96	3308.00	16726.74	11242.54
17	Maharashtra	57597.00	17635.00	39725.61	27988.00	58164.93	10669.00	64170.82	50497.96
18	Manipur	340.58	1193.50	620.32	620.32	583.31	583.31	750.56	750.56
19	Meghalaya	25.00	0.00	--	0.00	7.06	0	--	0
20	Odisha	7837.00	4222.83	17731.00	8995.00	18057.00	19879.80	--	4747.56*
21	Punjab	29934.00	37687.61	52769.00	8930.00	71951.68	28008.40	53810.26	11573.21
22	Puducherry	571.00	0.00	--	0.00	--	0	--	0
23	Rajasthan	13670.00	5500.00	17818.64	8252.00	20458.17	20056.00	35661.75	15033.48
24	Sikkim	46.95	46.95	149.74	164.53	255.50	255.50	--	0
25	Tamil Nadu	75334.00	25400.00	94200.87	46064.00	121307.91	74324.00	--	33448.24*
26	Telangana	24183.00	8800.00	26262.22	12454.00	21354.66	33166.00	--	10091.24*
27	Tripura	1632.27	1768.59	2059.64	1625.15	1904.68	1904.68	1991.84	1991.84
28	Uttar Pradesh	93870.00	47249.56	72629.00	46903.00	--	27000.00*	1111.50	25420.21

29	Uttarakhand	4906.46	1800.00	7281.52	2519.00	9067.81	7301.00	5788.00	0
30	West Bengal	11431.38	6600.00	13715.70	2284.00	16431.63	4369.00	19607.42	9227.30
	<b>Total</b>	418732.95	196337.6 3	453230.80	221388.00	421332.30	279876.65		250694.59
		(4187.32 cr)	(1963.37 cr.)	(4532.30 cr)	(2213.88 cr)	(4213.32 cr)	(2798.76 cr)		(2506.94 cr.)

\*CA released towards arrear of past year.

#Demand for 2017-18 is not finalized since committed liability undergoes revision at the beginning of a new Plan/Finance Commission Cycle.

Note: CA demanded in a particular year is an estimate by the state/UT.

CA released included the arrears of past.

## Annexure-III

Annexure referred in reply to part (a) to (e) of Lok Sabha Starred Question no. 42 for 06.02.2018

**Details of fund released to all the States/UTs during the last 3 years and current year (as on 31.01.2018) under the Scheme of the Centrally Sponsored Scheme for implementation of the Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989.**

(Rs. in lakhs)

Sr. No	Name of States/UT	2014-15		2015-16		2016-17		2017-18	
		Proposal/Demand	Actual released	Proposal/Demand	Actual released	Proposal/Demand	Actual released	Proposal/Demand	Actual released
1.	Andhra Pradesh	425.19	425.19	960.00	405.00	1892.73	1892.73	2609.01	2609.01
2.	Assam	0.00	Nil	0.00	Nil	0.00	Nil	11.00	6.00
3.	Bihar	429.92	415.995	950.00	950.00	728.01	728.01	1506.67	1506.67
4.	Chhattisgarh	246.381	246.381	278.22	100.00	274.97	274.97	529.20	507.12
5.	Goa	11.00	11.00	12.00	7.00	13.80	13.80	20.00	7.45
6.	Gujarat	727.255	727.255	450.00	450.00	1438.41	1438.41	3010.755	3010.755
7.	Haryana	178.62	178.62	160.00	160.00	458.55	458.55	597.00	508.125
8.	Himachal Pradesh	94.32	94.32	145.67	60.00	281.74	281.74	42.485	11.00
9.	Jharkhand	140.877	140.877	81.995	50.00	84.53	84.53	125.00	108.702
10.	Karnataka	1730.535	1730.535	1664.24	495.00	2933.46	2933.46	2636.75	2864.77
11.	Kerala	1715.50	1359.943	590.00	494.12	536.00	0.00	575.00	1105.46
12.	Madhya Pradesh	2830.955	2183.155	2392.035	2250.00	4207.00	4207.00	5819.965	5819.965
13.	Maharashtra	2049.805	2049.805	1260.00	1260.00	1600.00	1600.00	3491.425	2547.47
14.	Odisha	938.80	802.335	524.00	524.00	1173.70	1050.00	1000.00	874.435
15.	Punjab	730.00	Nil	153.65	153.65	265.00	265.00	365.10	100.00

16.	Rajasthan	658.77	658.77	1890.72	1775.00	1562.73	1400.00	2150.00	1920.695
17.	Sikkim	0.00	Nil	15.00	10.00	17.00	17.00	21.00	21.00
18.	Tamil Nadu	720.295	720.295	1118.22	470.00	1724.77	1724.77	1921.235	1177.885
19.	Telangana	1328.17	1328.17	448.76	448.76	1147.86	1147.86	1373.445	1373.445
20.	Tripura	10.00	10.00	5.00	2.00	0.00	0.00	11.00	11.00
21.	Uttar Pradesh	1197.54	1197.54	1661.995	1470.00	2460.035	2214.90	2694.555	2694.555
22.	Uttarakhand	58.19	58.19	35.47	35.47	13.02	13.02	62.50	33.488
23.	West Bengal	191.6245	191.625	321.06	126.00	200.03	300.00	409.00	409.00
24.	Chandigarh	20.00	20.00	1.00	1.00	10.00	10.00	10.00	10.00
25.	Dadra & Nagar Haveli	0.00	Nil	0.00	Nil	0.00	Nil	0.00	Nil
26.	Daman & Diu	12.00	9.35	13.50	10.00	9.07	0.00	0.00	Nil
27.	NCT of Delhi	29.50	29.50	35.00	35.00	25.00	25.00	0.00	Nil
28.	Puducherry	150.00	150.00	165.00	165.00	175.00	175.00	200.65	200.00
	Total	16625.2475	14739.35	15332.53 5	11907.00	2232.41	22256.00	31192.745	29438.00



## Annexure referred in reply to part (a) to (e) of Lok Sabha Starred Question no. 42 for 06.02.2018

Details of fund released to all the States/UTs during the last 3 years and current year under the Scheme of PMAGY

(Rs.in lakhs)

S. No.	Name of the States/UTs	2014-15		2015-16		2016-17		2017-18 (as on 31-1-2018)	
		Proposal received (No. of Villages)	Fund Sanctioned	Proposal received (No. of Villages)	Fund Sanctioned	Proposal received (No. of Villages)	Fund Sanctioned	Proposal received (No. of Villages)	Fund Sanctioned
1	Assam					75	1575		
2	Andhra Pradesh								
3	Chhattisgarh			100	2100	75	2075		375
4	Haryana								
5	Jharkhand			100	2100				
6	Karnataka			200	4000		200		
7	Madhya Pradesh			185	3885	15	315	50	1050
8	Odisha			100	2100	75	1575		
9	Punjab	100	1750		350	50			1610
10	Telangana								
11	Uttar Pradesh			200	4200	50			
Total		100	1750	885	18735	340	5740	50	3035
Grand Total- No. of Villages:- 175+885+265+50=1375									
Grand Total Funds Sanctioned:- 1750+18735+5740+3035= 29260 Lakhs									

Note: Funds are released to states as per scheme guidelines and demand from States is not sought.

## Annexure referred in reply to part (a) to (e) of Lok Sabha Starred Question no. 42 for 06.02.2018

Details of fund released to all the States/UTs during the last 3 years and current year under the Scheme of Upgradation of Merit of SC Students

(Rs.in lakhs)

Sl .No	Name of the State/UT	2014-15		2015-16		2016-17		2017-18	
		Proposal/Demand	Actual release	Proposal/Demand	Actual release	Proposal/Demand	Actual release	Proposal/Demand	Actual release
1	Andhra Pradesh	940.25	0.00	463.25	0	703.5	0	658.75	0.00
2	Assam	0.00	0.00	0.00	0	0	0	14.50	0.00
3	Bihar	0.00	0.00	0.00	0	0	0	0.00	0.00
4	Chhattisgarh	0.00	19.42	0.00	0	0	0	0.00	0.00
5	Daman & Diu	8.00	8.00	0.00	0	0	0	0.00	0.00
6	Gujarat	26.80	0.00	0.80	26.8	45	0	0.00	0.00
7	Haryana	7.25	7.25	6.75	6.75	7.00	7.00	5.25	0.00
8	Himachal Pradesh	2.25	2.25	4.00	4.00	4.50	4.50	0.00	0.00
9	Jharkhand	0.00	0.00	0.00	0	0	0	0.00	0.00
10	Karnataka	33.78	0.00	49.00	33.78	0	0	65.85	0.00
11	Kerala	5.87	5.87	10.68	10.68	3.23	0	0.93	0.00
12	Madhya Pradesh	97.73	99.18	171.56	171.56	210.50	47.43	0.00	100.00
13	Punjab	30.56	0.00	24.48	0	19.84	0	0.00	0.00
14	Rajasthan	14.99	14.99	5.59	5.59	5.79	5.79	7.23	0.00
15	Sikkim	9.39	9.39	11.25	11.25	13	13.00	0.00	0.00
16	Tripura	21.09	15.82	18.27	0	13.00	18.27	13.00	0.00
17	Uttarakhand	7.270	5.00	5.02	4.50	4	4.00	2.75	0.00
18	Uttar Pradesh	195.88	98.67	0.00	0	0	0	0.00	0.00
19	West Bengal	0.00	0.00	0.00	0	0	0	0.00	0.00
Total		1401.11	286.00	770.65	275.00	1029.4	100.00	768.26	100.00

Annexure referred in reply to part (a) to (e) of Lok Sabha Starred Question no. 42 for 06.02.2018

Details of complete proposal received and central assistance released to the States/UTs during last years and current year under the Scheme "Babu Jagjivan Ram Chhatrawas Yojna".

(Rs. in Lakh)

S.No.	States/UTs	2014-15		2015-16		2016-17		2017-18	
		No. of complete proposals received	Central assistance released	No. of complete proposals received	Central assistance released	No. of complete proposals received	Central assistance released	No. of complete proposals received	Central assistance released
1	Andhra Pradesh	0	0.00	1	50.00	0	0.00	0	0.00
2	Assam	0	0.00	*	84.80	0	0.00	*	75.81
3	Bihar	*	81.00	0	0.00	0	0.00	0	0.00
4	Haryana	1	170.40	3	232.29	*	244.17	*	269.89
5	Himachal Pradesh	0	0.00	2	378.54	*	60.00	0	0.00
6	J&K	0	0.00	0	0.00	0	0.00	1	160.41
7	Jharkhand	0	0.00	*	18.26	0	0.00	0	0.00
8	Kerala	1	90.00	0	0.00	0	0.00	0	0.00
9	Madhya Pradesh	0	0.00	0	0.00	20	592.34	2*	2237.65
10	Maharashtra	3	476.74	1	248.02	*	155.79	*	170.55
11	Manipur	5	444.97	3	144.31	*	271.56	*	628.35
12	Orissa	0	0.00	1	80.00	3	703.73	*	133.73
13	Punjab	3	227.43	2	112.97	3	643.49	*	26.84
14	Rajasthan	2	226.46	9	1350.00	*	5.00	*	126.46
15	Sikkim	0	0.00	2	700.00	0	0.00	0	0.00
16	Tamil Nadu	0	0.00	0	0.00	0	0.00	2	325.00
17	Tripura	0	0.00	1	100.00	2	157.50	*	157.50
18	West Bengal	3	597.00	2	1398.07	2	666.42	*	22.50
	TOTAL	18	2314.00	27	4897.26	30	3500.00	5	4334.69

C.A. - Central Assistance



**Annexure referred in reply to part (a) to (e) of Lok Sabha Starred Question no. 42 for 06.02.2018 Annexure-VII**  
**Details of fund released to all the States/UTs during the last 3 years and current year under Special Central Assistance to Scheduled Castes**  
**Sub Plan (SCA to SCSP)**

(Rs in lakhs)

S. No.	States/UTs	2014-15		2015-16		2016-17		2017-18 (upto31.1.2018)	
		Allocation	Actual Released	Allocation	Actual Released	Allocation	Actual Released	Allocation	Actual Released
1	Andhra Pradesh	3757.06	2425.00	3701.90	3701.90	2824.96	2824.96	3377.00	3377.00
2	Assam	1479.46	0.00	1011.29	0.00	615.80	607.93	1185.00	0.00
3	Bihar	10444.04	3156.04	10370.86	10357.00	8214.66	3886.91	6622.00	0.00
4	Chattisgarh	2759.19	2759.19	2609.74	1276.14	1699.20	1699.2	1310.00	6807.00
5	Gujarat	2574.13	1011.03	2261.70	1045.00	1756.05	1756.05	1630.00	0.00
6	Goa	22.81	0.00	23.69	0.00	5.04	0.00	8.00	0.00
7	Haryana	2618.24	0.00	2498.22	0.00	1752.26	1752.26	2044.00	1117.00
8	Himachal Pradesh	1309.97	1309.97	1323.56	1254.41	607.95	607.95	694.00	1300.00
9	Jammu & Kashmir	637.49	0.00	679.44	512.45	307.48	307.48	367.00	407.00
10	Jharkhand	1823.45	1606.04	1788.33	1414.89	1099.54	1099.54	1591.00	845.00
11	Karnataka	11318.62	11318.62	9855.63	9086.84	3197.28	3197.29	4189.00	8189.00
12	Kerala	1433.93	827.63	1497.38	1497.37	1049.55	550.73	1217.00	483.00
13	Madhya Pradesh	5254.87	5254.87	9741.39	9199.34	7880.06	7880.06	4532.00	959.00
14	Maharashtra	5610.53	3010.07	5536.95	3161.20	4234.14	4234.14	5304.00	0.00
15	Manipur	92.87	0.00	73.18	73.18	30.81	26.5	52.00	0.00
16	Odisha	3409.30	2258.45	3845.47	2398.01	2404.72	2404.72	2870.00	5070.00
17	Punjab	4418.26	0.00	6929.70	2708.95	5239.94	5239.94	3541.00	0.00
18	Rajasthan	6027.42	6027.26	5973.11	3438.30	4289.57	1441.22	4883.00	5683.00
19	Sikkim	30.21	29.48	18.98	108.68	47.77	47.76	15.00	150.00

20	Tamil Nadu	6933.57	6933.57	6649.58	3636.98	4971.17	17846.23	5772.00	5772.00
21	Telangana	2416.23	2416.23	2380.75	2380.75	1187.79	3687.79	2168.00	4168.00
22	Tripura	803.50	1370.52	566.55	1488.14	905.62	905.62	348.00	348.00
23	Uttar Pradesh	21422.84	9955.86	19316.27	10488.83	16448.92	9201.4	16544.00	11701.00
24	Uttrakhand	903.62	0.00	962.78	0.00	443.28	0.00	757.00	0.00
25	West Bengal	8330.17	8330.17	10727.56	10727.56	8386.44	8386.44	8580.00	8580.00
26	Chandigarh	84.13	0.00	200.00	44.08	200.00	200.00	200.00	47.00
27	Delhi	56.06	0.00	130.95	0.00	139.21	0.00	187.00	0.00
28	Puducherry	28.06	0.00	69.04	0.00	60.79	0.00	13.00	0.00
	<b>Total</b>	<b>106000.02</b>	<b>70000.00</b>	<b>110744.00</b>	<b>80000.00</b>	<b>80000.00</b>	<b>79792.12</b>	<b>80000.00</b>	<b>65003.00</b>

Note: Under the scheme, the funds are allocated to the States/UTs based on the allocation criterion as per the scheme guidelines and the actual released is subject to submission of utilization certificate and other required documents.

**Annexure-VIII**

Annexure referred in reply to part (a) to (e) of Lok Sabha starred Question no. 42 for 06.02.2018

**State/UT-wise details of Central Assistance (CA) released under the Scheme Assistance to Scheduled Castes Development Corporation (SCDCs) during the years 2014-15 to 2017-18 upto 31st Jan.2018**

**(Rs. in lakhs)**

Sl. No.	States/UTs	2014-15	2014-15	2015-16	2015-16	2016-17	2016-17	2017-18	2017-18
		Demand	CA Released	Demand	CA Released	Demand	CA Released	Demand	CA Released
1.	Chandigarh	186.51	0.00	258.56	250.00	87.36	0.00	157.56	100.00
2.	Gujarat	0.00	0.00	0.00	0.00	697.03	0.00	697.03	200.00
3.	Haryana	0.00	0.00	0.00	0.00	96.07	96.00	0.00	0.00
4.	Himachal Pradesh	384.34	384.00	0.00	0.00	0.00	0.00	192.16	192.00
5.	Jammu & Kashmir	300.00	200.00	0.00	0.00	0.00	0.00	0.00	0.00
6.	Jharkhand	0.00	0.00	950.00	530.00	0.00	0.00	0.00	0.00
7.	Kerala	568.78	500.00	980.00	500.00	2401.98	700.00	2402.00	0.00
8.	Madhya Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	1788.02	200.00
9.	Punjab	521.00	476.00	305.00	0.00	826.00	600.00	746.60	500.00
10.	Tamil Nadu	0.00	0.00	0.00	0.00	4140.50	0.00	4497.59	200.00
11.	Tripura	174.03	40.00	222.27	220.00	44.55	40.00	39.13	39.00
12.	Uttar Pradesh	0.00	0.00	0.00	0.00	480.39	0.00	1561.27	200.00
13.	West Bengal	1513.46	400.00	1093.20	500.00	700.00	564.00	500.00	250.00
	<b>Total</b>	<b>3648.12</b>	<b>2000.00</b>	<b>3809.03</b>	<b>2000.00</b>	<b>9473.88</b>	<b>2000.00</b>	<b>12581.36</b>	<b>1881.00</b>

**Annexure-IX**

**Annexure referred in reply to part (a) to (e) of Lok Sabha Starred Question no. 42 for 06.02.2018**

**Details of major Complaints regarding mis-utilisation of funds under Post Matric Scholarship Scheme (SC)**

S.No.	year	State	Complaint in brief
1	2014-15	Madhya Pradesh (MP)	Praveen Kumar filed a petition W.P. No. 18929/2014 before Hon'ble High Court of Madhya Pradesh, Jabalpur regarding alleged fraud in obtaining Post matric scholarship by Engineering colleges showing false and fictitious admission of students. State Government of Madhya Pradesh has been directed to take appropriate action.
2	2014-15	Uttar Pradesh(UP)	A petition Misc Bench No. 3903 of 2014 was filed before Hon'ble High Court of Allahabad at Lucknow Bench by Shri Anupam Verma, Commercial Pilot license scholarship awardee under PMS (SC) for alleged misuse of the scholarship fund by M/s Yash Airways (now known as Centaur Aviation Academy. State Govt. of Uttar Pradesh has been directed to take remedial action as per the direction of High court vide order dated 29.5.2015.
3	2015-16	Uttar Pradesh	Complaint from Ms. Anju Bala, MP regarding alleged misutilisation of Post matric scholarship in Kanpur, UP. The details of the complaint was forwarded to State Govt. of Uttar Pradesh for taking appropriate action.
4	2015-16	Haryana	Sh. Anil Kumar, Palwal, Haryana, filed complaint for mis-use of Scholarships of SC/ST. Haryana Government was requested for taking necessary action in to the matter.



5	2015-16	Uttar Pradesh	i. Ms.Shweta Chug, Kanpur complained against DayanandDinanath College of Management and DayanandDinanath Institute of Pharmacy, Kanpur for Claiming funds of PMS-SC on fake students. Uttar Pradesh Government was requested to send factual report.
6	2016-17	Uttar Pradesh	Sh. Srikant Kumar, Saharanpur complaint about embezzlement of Rs. 83 crore during 2010-11 to 2014-15 by Doon College of Groups, Saharanpur, U.P. Uttar Pradesh Government was requested for appropriate action in to the matter.
7	2016-17	Punjab	Sh. Gurjit SinghAthwal, Majitha, Amritsar, Punjab informed about scam of SC & OBC scholarship by V.M.S. Institute Batala, Gurdaspur, Punjab. Punjab Government was requested to examine and send factual position.
8	2016-17	Punjab	Student Federation of India filed complaint against Lovely Professional University, Phagwara Punjab and requested to conduct inquiry about misappropriation of scholarship funds. Punjab Government was requested for appropriate action in to the matter.
9	2016-17	Uttar Pradesh	Sh. Arjun Kumar,Saharanpur complained about Krishna College Group, Fatehpur (ChhutmalPur), U.P. for embezzlement of scholarship funds. State Govt of UP was requested to examine and send factual position.
10	2016-17	Haryana	Ms.Soniya, Kaithal, Haryana complained about duping of scholarship of 25 students worth lakhs of Rupees by Carrier Education Guidance Kaithal, Haryana. . Principal Sec., SC & BC Welfare Dept. Haryana, was requested for necessary action. FIR No. 199 dated 17.05.2016 has been lodged by State Govt.

11	2016-17	Rajasthan	Dalit AarthikAdhikarAndolan, Jaipur complained against Social Justice & Empowerment Dept. Govt. of Rajasthan for bungling of scholarship of Dalit Students, Sh. Sandesh Raj and Sh. Sunil Meena through On Line Payment in the accounts of other students. Rajasthan Government was requested to look in to the matter.
12	2017-18	Uttarakhand	Sh. RavindraJugran, Uttrakhandrequested for enquiry in to the matter of irregularities of PMS-SC funds disbursement by Government of Uttarakhand. Uttarakhand Government requested for needful action in to the matter.